

सभी डिसकशन हो जाय। हाउस को थोड़ा सा एकसटेंड भी किया जा सकता है।

श्री प्रकाशवीर शास्त्री : इम बात का निश्चित रूप से आश्वासन मिलना चाहिए कि इस विषय पर आज डिसकशन होगी। कल यह पहले नम्बर पर था और आज इसको उठा कर सब से आखिर में रख दिया गया है। मैं जानना चाहता हूँ कि किसकी वजह से यह हुआ है। आपके कार्यालय ने निर्णय लिया है या सरकार ने निर्णय लिया है। निर्णय लेने वाला कौन है ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): Sir, the whole difficulty was about appropriation of time. I can assure the hon. member that we are most anxious to get on with this. It is only because of the urgency of the flood resolution that it was put higher up. May I assure the hon. member, with your permission, that we shall include it in the programme for the first week of the next session?

Today's agenda is fairly long and it may not be possible to cover all the items. May I suggest that we finish the Banaras Hindu University Bill by lunch time and take up the Bihar resolution immediately after lunch? Then we can take up the three Bills for reference to the Joint Committees. I have spoken to hon. members opposite and they have agreed that they may be referred without discussion. Then we may take up the resolution on floods.

श्री प्रकाशवीर शास्त्री : एक और आश्वासन मंत्री महोदय दे दें। उन्होंने कहा है कि अगले अधिवेशन में पहले मन्तव्य के अन्दर इसको ले लिया जाएगा। यह भी आश्वासन दे दें कि अगले अधिवेशन तक पार्लियामेंट की यही स्थिति रहेगी। इसका भी आश्वासन दे दें।

श्री हुकम उन्व कल्लवाय (उज्जैन) : और गड़बड़ होगी।

श्री रणधीर सिंह (रोहतक) : कांग्रेस ज्यादा मजबूत हो गई है, दुग्नी मजबूत हो गई है। स्थिति त्रिकुल टोक रहेगी।

11.08 hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT AND ACCOUNTS OF THE NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R.V. RAO): Sir, I beg to lay on the Table a copy of the Audit Report on the accounts of the National Council of Educational Research and Training for the year 1966-67. [Placed in Library. See No. LT-1922 69].

ANNUAL REPORT OF HINDUSTAN ZINC LIMITED, UDAIPUR AND ITS REVIEW BY GOVERNMENT

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO): I beg to lay on the Table:

(1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Hindustan Zinc Limited, Udaipur, for the period from 10th January, 1966 to 31st March, 1967.

(ii) Annual Report of the Hindustan Zinc Limited, Udaipur for the period 10th January, 1966 to 31st March, 1967 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement showing reasons for delay in laying the above papers.

[Placed in Library. See No. LT-1923/69].